GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 3156 ANSWERED ON 04.08.2022

BUSINESS ACTIVITIES OF SECI

3156. SHRI LORHO S. PFOZE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the major business activities of Solar Energy Corporation of India (SECI);

(b) whether the Government proposes to execute any solar power plant project in Manipur and if so, the details thereof; and

(c) whether any incentives are being provided to implementing agencies and if so, the details thereof? **ANSWER**

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER (SHRI R.K. SINGH)

(a) "Solar Energy Corporation of India ltd" (SECI) is a CPSU under the administrative control of the Ministry of New and Renewable Energy (MNRE). It is a section -3 company under the Companies Act 2015 set-up to promote and facilitate the growth of renewable energy in the country. Its key business activities include:

- (i) SECI is a category 1 power trading license holder and acts as a key intermediate power procurer between RE project developers and Distribution companies (Discoms). It enters into back-to-back Power Purchase Agreements (PPAs) and Power Sale Agreements (PSAs) with these entities respectively and issues periodic bids for purchase of power on the basis of standard bidding guidelines of the Government. It also maintains a Payment Security Mechanism to reduce risk for RE developers and charges a trading margin of Rs 0.07/kWh.
- (ii) SECI is an implementing agency for various schemes of MNRE including Solar Park Scheme and CPSU Scheme. SECI has also played a role in promoting rooftop solar PV projects through the competitive bidding route in the country under various schemes of MNRE.
- (iii) SECI has set up 21 MW of solar projects on pilot scale through its own investment.
- (iv) SECI also offers project management consultancy (PMC) services to other Govt. agencies/PSUs.

(b) & (c) Most of solar schemes / programmes of the Ministry of New and Renewable Energy are available for implementation throughout the country, including in the state of Manipur. Details of such schemes/programmes along with financial support available is given as **Annexure-I**.

Under the scheme for "Development of Solar Parks and Ultra Mega Solar Power Projects", one solar park of 20 MW has been sanctioned for the State of Manipur. Brief status of the project is attached at **Annexure II**.

Under Rooftop Solar Programme Ph-II, a capacity 2 MW has been allocated for implementation in the residential sector of the State of Manipur, of which 0.18 MW capacity is reported installed.

Under Component-B of PM-KUSUM Scheme, sanction for installation of 78 standalone pumps has been issued for the state of Manipur, of which 28 pumps are reported installed.

ANNEXURE-I REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3156, Part (b) & (c) TO BE ANSWERED ON 04/08/2022

Scheme/ Programmes	Financial support presently available
 a) Grid Connected Rooftop Solar PV Power Projects b) Central Public Sector Undertaking (CPSU) 	 (i) For Residential Sector Central Financial Assistance (CFA) up to 40% for capacity up to 3 kWp CFA up to 20% for capacity beyond 3 kWp and up to 10 kWp CFA up to 20% for GHS/RWA capacity up to 500 kWp (limited to 10 kWp per house and total upto 500 kWp) (ii) For Discoms Incentives up to 10% of project cost depending upon achievements in capacity addition above baseline. Viability Gap Funding (VGF) support up to Rs 55 lakhs per MW to the CPSUs/Govt. Organizations entities selected through
SchemePhase-II(GovernmentProducerScheme) for grid-connectedSolarPhotovoltaicPowerProjectsbytheGovernmentProducersc)PLIScheme'National	competitive bidding process. The beneficiaries are eligible for Production Linked Incentive
Programme on High Efficiency Solar PV Modules'	(PLI) on production and sale of solar PV modules. The quantum of PLI eligible for disbursal depends upon: (i) quantum of sales of solar PV modules; (ii) performance parameters (efficiency and temperature coefficient of maximum power) of solar PV modules sold; and (iii) percentage of local value addition in modules sold.
d) Solar Park Scheme	Up to 25 lakhs per Solar park, for preparation of Detailed Project Report (DPR). 20 Lakh per MW or 30% of the project cost, whichever is lower, for development of infrastructure.
e) PM-KUSUM scheme	Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants Benefit available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI that payable to DISCOMs is upto Rs. 33 Lakh per MW. Component B: Installation of 20.00 Lakh Stand-alone Solar Pumps Benefit available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided.

Component C: Solarisation of 15 Lakh Grid Connected
Agriculture Pumps including through feeder level solarisation
Benefit available:
(a) Individual Pump Solarization: CFA of 30% of the
benchmark cost or the tender cost, whichever is lower, of the
solar PV component will be provided. However, in North
Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal
Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA
of 50% of the benchmark cost or the tender cost, whichever is
lower, of the solar PV component is provided.
(b) Feeder Level Solarization: Agriculture feeders can be
solarized by the State Government in CAPEX or RESCO mode
with CFA of Rs. 1.05 Crore per MW available from MNRE.

Annexure II

ANNEXURE-II REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3156, Part (b) & (c) TO BE ANSWERED ON 04/08/2022

Name of Park	Capacity (in MW)	Status	Central Financial Assistance released (in INR)
Bukpi Solar Park	20	DPR submitted.Land acquired: 100 acres.	10 lakhs